

W.P.(S)

Token Number- 2708/2020

S.J.

Caveat Clear

Kumari Sarita

Petitioner

Versus

The State of Jharkhand & others

Respondents

C.F.S.

Petition:- Rs. 250/-

Affidavit: Rs. 5/- + Rs. 15/-

Vakalatnama: Rs. 15/- + Rs.15/-

Defects if any --

1. Subject may be specific in index and presentation form.
2. Page 27, 32, and 38 are faint. Fresh copy or T/c may be given.
3. Ann-1 appears to be incomplete copy. It may be verified or complete copy may be given by S.A.
4. Statement made at Para 14 appears to be incomplete.

W.P.(C)

Token Number- 2818/2020

S.J.

Caveat Clear

Rana Binod Kr. Singh and Another

Petitioner

Versus

The State of Jharkhand & others

Respondents

C.F.S.

Petition:- Rs. 250/-

Affidavit: Rs. 5/- + Rs. 15/-

Vakalatnama: Rs. 15/- + Rs.15/-

Defects if any --

1. Page 29, 34 to 38 41 and 44 are not legible. T/c may be given.
2. Jurisdiction clause may be corrected in cause title of index and synopsis.
3. Ann. No. may be mentioned for document under challenge in para 1 and prayer portion.
4. Pagination may be checked and corrected after page 31 as per index.

W.P.(C)

Token Number- 2740/2020

S.J.

Caveat Clear

Mukhtiar Singh Namdhari and others

Petitioner

Versus

The State of Jharkhand & others

Respondents

C.F.S.

Petition:- Rs. 250/-

Affidavit: Rs. 5/- + Rs. 15/-

Vakalatnama: Rs. 15/- + Rs.15/-+15/-

Defects if any --

1. CFS of Rs. 1000/- is wanting.
2. Statement regarding 'vouching' for other petitioners has not been stated in Affidavit. It may be given by S.A.
3. Respondent no.1 may be made party properly.
4. Letter date (12.03.20) mentioned in subpara 12 (page-10) does not find in Ann-5 series. Same may be verified or given by way of S.A.

W.P.(C)

Token Number- 2715/2020

S.J.

Caveat Clear

M/s Shah Brothers

Petitioner

Versus

The Union of india.

Respondents

C.F.S.

Petition:- Rs. 250/-

Affidavit: Rs. 5/- + Rs. 15/-

Vakalatnama: Rs. 15/- + Rs.15/-

Defects if any --

1. Page no. 13 may be checked and arranged in proper way.
2. Sign of Ld Advocate is wanting on presentation form.

W.P.(C)

Token Number- 2719/2020

S.J.

Caveat Clear

Smt Shanti Devi and another

Petitioner

Versus

Central Coalfield Limited and others.

Respondents

C.F.S.

Petition:- Rs. 250/-

Affidavit: Rs. 5/- + Rs. 15/-

Vakalatnama: Rs. 15/- + Rs.15/-

Defects if any --

1. CFS of Rs. 250/- is wanting more.
2. Page no. 34, 35 and 37 are faint. T/c may be given.
3. Statement regarding 'vouching' for another petitioner has not been stated in Affidavit. It may be given by S.A.

Cont.Case (Civil)

Token Number- 2729/2020

S.J.

Caveat Clear

Sharda Devi

Petitioner

Versus

Dr. A.K. Choudhary and another

Respondents

C.F.S.

Petition:- nil

Affidavit: Rs. 5/- + Rs. 15/-

Vakalatnama: Rs. 15/- + Rs.15/-

Defects if any --

1. Certified copy of Ann-1 may be given with AFS of Rs. 15/-
2. Copy may be served to the opposite party no.1 institution.
3. Opposite party no. 2 may be made party in proper way. (State may be made a separate party and Secretary may be made party by name by way of S.A.)
4. All annexures may be certified to be true copies.

Cont.Case (Civil)

Token Number- 2702/2020

S.J.

Caveat Clear

Ajhela Bibi

Petitioner

Versus

The State of Jharkhand and others

Respondents

C.F.S.

Petition:- nil

Affidavit: Rs. 5/- + Rs. 15/-

Vakalatnama: Rs. 15/- + Rs.15/-

Defects if any --

1. Certified copy of Ann-31 may be given with AFS of Rs. 15/-
2. Jurisdiction clause in format of synopsis may be checked and corrected.
3. Petition may be addressed in proper way.
4. All annexures may be certified to be true copies.
5. Page 16 have incomplete words at the right side of the sentences. Fresh copy or T/c may be given.
6. Ann. No. marked on page 24 may be checked and corrected.
7. Alleged date of commencement of the contempt has not been stated in the petition.